

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

Company Appeal (AT) No.06/2021

In the matter of:

Agritrade Power Holdings Pte Ltd

Appellant

Vs

SKS Power Generation (Chhattisgarh) Ltd

Respondent

Mr Ravi Kadam, Sr. Advocate, S/Shri. Aniketh Nair, Anant Tripathi, Snehal Shah, Ashmi Mohan, Advocates for appellant.

S/Shri Soumy Dutta, Rohan Cama, Advocates for R1.

S/Shri Mustafa Kachwala and Sharan Jaghani, Advocates for R12 to 14.

ORDER

(Virtual Mode)

25.01.2021- Heard learned counsel for the Appellant. Due to paucity of time the arguments remained inconclusive. In the meantime, the Respondent may file reply affidavit and written submissions not more than three pages by 8th February, 2021 with an advance copy to the opposite counsel. Let the matter be fixed as Part Heard on **10th February, 2021.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam